

Digging of trenches has also been reported in the South Berubari Union area and in Rajshahi and Kusthia Districts on the West Bengal-East Pakistan border, again in Pakistan territory. No figures are available.]

पाकिस्तानियों द्वारा राष्ट्र संघ के पर्यवेक्षक पर गोली

*६०६ श्री महाबीर दास : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान बिहार के हिन्दी दैनिक "आर्यावर्त", दिनांक ११ अगस्त, १९६२ के पृष्ठ ७ पर कालम ४ में "पाकिस्तानियों द्वारा राष्ट्रसंघ के पर्यवेक्षक पर गोली" शीर्षक से प्रकाशित समाचार की ओर आकर्षित किया गया है ; और

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो, तो राष्ट्रसंघ के पर्यवेक्षक को गोली लगी या नहीं ?

†[FIRING BY PAKISTANIS ON U.N. OBSERVER

*606. SHRI MAHABER DASS: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news item published in the 'Aryavrat', a Hindi daily of Bihar, on 11th August, 1962, at page 7, column 4 under the caption, 'Firing by Pakistanis on the U.N. Observer'; and

(b) if the answer to part (a) above be in the affirmative, whether the U.N. Observer was hit by the bullet or not?]

वैदेशिक कार्य मंत्रालय में उप मंत्री (श्री बिनेश सिंह) : (क) और (ख) भारत सरकार को जम्मू क्षेत्र में राष्ट्रसंघ के किसी

पर्यवेक्षक पर पाकिस्तानियों द्वारा गोली चलाये जाने की कोई रिपोर्ट नहीं मिली है। लेकिन ६ अगस्त १९६२ को राष्ट्रसंघ के प्रतिनिधि की मौजूदगी में पाकिस्तानियों ने छाम्ब के दक्षिण-पश्चिम में हमारे सी० आर० पी० गश्ती दल पर एक बार गोली चलाई।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) Government have received no report of firing by Pakistanis at a U.N. Observer in Jammu area. However, on August 6, 1962, Pakistanis fired a round at our C.R.P. patrol, South West of Chhamb, in the presence of a U.N. representative.]

REGISTRATION OF BLACK-LISTED CONTRACTORS

*607. SHRI R. N. KAKATI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that a number of contractors, and firms, that were black-listed by the C.P.W.D. authorities have got themselves registered in different names and styles; and

(b) if so, the action taken or proposed to be taken by Government to prevent such a mal-practice?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) No such case has come to notice. If such a case is brought to the notice of the Ministry, the matter will be looked into.

(b) Does not arise.